IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

C.P. No. 325/2014

IN THE MATTER OF:

Rajneesh Ghei

.....Petitioner

v.

Registrar of Companies & Ors.

.....Respondents

SECTION: UNDER SECTION 391 to 394, 100

Order delivered on 14.11.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

For the Petitioner(s):

Mr. Rajneesh Ghei, Mr. Sanjeev Sahay, Ms.

Himangi Kapoor, Mr. Aditya Vardhan Sharma,

Advocates

For the Respondent(s):

Mr. Vishwa Bhushan Arya, Advocate

ORDER

Reply of the respondent No. 2 is not on record.

Learned counsel for the petitioner shall complete the record.

Part heard for 30.11.2017.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(DEEPA KRISHAN) (MEMBER TECHNICAL)

14.11.2017 Vineet